

# THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated – 20/04/2018

## PROCEEDINGS

Judiciary – Regularisation of temporary promotions in the cadre of Sub Judge /Chief Judicial Magistrate -orders- issued

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- Read 1. High Court Order No B1-40483/2014 dated 10/03/2014  
2. High Court Order No.B1- 59/2014 dated 16/05/2014  
3. High Court Order No.B1- 42630/2014 dated 19/07/2014

## ORDER NO. B1(A)- 76016/2016

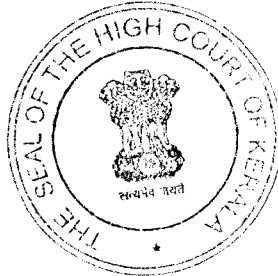
The temporary promotions which were granted to the undermentioned officers as Sub Judges/Chief Judicial Magistrates as per the High Court proceedings read above are regularised with effect from the dates shown against their names :

<b>Sl.No.</b>	<b>Name and Designation</b>	<b>Date</b>
1	Sri.Madhusoodanan C.K., Chief Judicial Magistrate, Alappuzha	19/03/2014
2	Sri.Mohit C.S., Chief Judicial Magistrate, Kollam.	12/03/2014
3	Sri.Madhusoodanan T., Chief Judicial Magistrate, Kozhikode.	12/03/2014
4	Sri.Rajan Thattil, Chief Judicial Magistrate, Manjeri.	31/03/2014
5	Smt.Sujayamma V.B., Chief Judicial Magistrate, Thrissur	17/03/2014
6	Sri.Kenneth George, Chief Judicial Magistrate, Kasaragod.	25/03/2014
7	Sri.Jose N. Cyril, Chief Judicial Magistrate, Thodupuzha.	19/03/2014
8	Sri.Ijas A., Chief Judicial Magistrate, Kottayam.	20/03/2014
9	Smt.Mallika A.S., Chief Judicial Magistrate, Thiruvananthapuram.	12/03/2014
10	Smt.Lilly K., Chief Judicial Magistrate, Palakkad.	17/03/2014
11	Smt.Bharati S., Chief Judicial Magistrate, Ernakulam	12/03/2014
12	Sri.Vidhyadharan V.S., Chief Judicial Magistrate, Thalassery.	12/03/2014
13	Smt. Elsamma Joseph P., Sub Judge, Ottappalam.	24/03/2014
14	Sri.Sajikumar S., Chief Judicial Magistrate, Pathanamthitta.	21/03/2014
15	Sri.Madhu K.S., Chief Judicial Magistrate, Kalpetta.	17/03/2014
16	Sri.Basheer A.M., Secretary DLSA, Ernakulam	20/03/2014
17	Sri.Sudeep S., Secretary DLSA, Kottayam	24/03/2014
18	Sri.Siju Sheik, Secretary, DLSA, Thiruvananthapuram.	20/03/2014



Sl.No.	Name and Designation	Date
19	Sri.Radhakrishnan S., Deputy Registrar, Kerala Administrative Tribunal, Thiruvananthapuram.	24/03/2014
20	Smt.Seena S.S., Prl.Sub Judge, Palakkad.	24/03/2014
21	Sri.Sree Raj S., Addl.Sub Judge-II,Thrissur.	21/03/2014
22	Sri.Sathishkumar A.G., Addl.Sub Judge-I, Kozhikode	28/03/2014
23	Sri.Philip Thomas, Secretary, DLSA, Kasaragod.	27/05/2014
24	Sri.Syamlal S.R., Prl.Sub Judge, Irinjalakkuda.	22/05/2014
25	Sri.Jayaraj M.P., Secretary, DLSA, Kozhikode.	26/05/2014
26	Sri.Suresh Babu V.P.M., Deputy Director, Kerala Judicial Academy.	21/05/2014
27	Sri.Jayakrishnan G.P.,Joint Secretary(Suits), Law Department, Thiruvananthapuram.	26/05/2014
28	Sri.Mujeeb Rahman C., Secretary, DLSA,Thrissur.	14/08/2014

(By Order)



K.Haripal

Registrar (Subordinate Judiciary )

To,

The Accountant General (A&E), Kerala, Thiruvananthapuram(28copies )  
The Principal accountant General (Audit), Kerala  
The Additional Chief Secretary to Government Home(C) Department,  
Thiruvananthapuram (withC/L)  
The Secretary to Government , Law Department,Thiruvananthapuram (withC/L)  
The Member Secretary , KELSA.  
The Director and Additional Director, Kerala Judicial, Academy, Athani, Aluva.  
The Registrar , Kerala Administrative Tribunal , Thiruvananthapuram  
The Principal District Judges of Thiruvananthapuram,Kottayam,Ernakulam  
Thrissur, Palakkad,Kozhikode and Kasaragod **(By E-Mail only )**  
The Chief Judicial Magistrates of all Districts **(By E-Mail only )**  
The Officers and the courts concerned  
The Superintendent of Government Press , Thiruvananthapuram  
The Private Secretary to the Chief Justice, High Court  
The Confidential Assistants to the Registrars, High Court  
The B2, B3, B4(A), D3, I1, Seats and I.T Section High Court  
The Administrative Records Section, High Court (2 Copies )  
The File

Copy submitted to :-

The Honourable the Judges

**Note: The officers and courts concerned can download the order from the official Website of the High Court (www.highcourtofkerala.nic.in)**